

**HIGH COURT OF JUDICATURE AT HYDERABAD  
FOR THE STATE OF TELANGANA AND THE STATE OF ANDHRA PRADESH**

**ABSTRACT**

**Junior Civil Judges - Transfers and Postings of Junior Civil Judges - ORDERS  
- ISSUED.**

ROC.NO.7091/2015-B.SPL.

NOTIFICATION NO.1342-B.SPL.

DATED:02.12.2015.

The High Court is pleased to order the following Transfers and Postings of Junior Civil Judges:-

The Junior Civil Judges mentioned in Column Number 2, are posted to the Courts mentioned against their names in Column Number 3. The following officers who are posted to Juvenile Courts and the officers who are shifted from Juvenile Courts shall handover and takeover charge from the respective incumbent simultaneously. All these officers shall take charge of their respective new posts by 07.12.2015 without fail.

SL NO.	NAME AND DESIGNATION OF THE OFFICER	POSTED AS
(1)	(2)	(3)
1.	Smt. T.Madhavi, Judicial Magistrate of First Class, Special Mobile Court, Karimnagar	I Addl. Junior Civil Judge (Juvenile Court) Karimnagar.
2.	Sri Azhar Hussain, I Addl. Junior Civil Judge (Juvenile Court), Karimnagar	Judicial Magistrate of First Class, Special Mobile Court, Karimnagar
3.	Smt. D.Madhavi Krishna, III Addl. Junior Civil Judge, Khammam.	I Addl. Junior Civil Judge (Juvenile Court), Khammam.
4.	Sri Ch.Panchakshari I Addl. Junior Civil Judge (Juvenile Court), Khammam.	III Addl. Junior Civil Judge, Khammam
5.	Smt. S.Saritha, Prl. Junior Civil Judge, Nizamabad.	I Addl. Junior Civil Judge (Juvenile Court), Nizamabad
6.	Sri K.Kiran Kumar, I Addl. Junior Civil Judge (Juvenile Court), Nizamabad.	Prl. Junior Civil Judge, Nizamabad

7.	Ms. B.Sreedevi, XIII Metropolitan Magistrate, Cyberabad, at L.B.Nagar, Rangareddy District	II Metropolitan Magistrate (Juvenile Court), Cyberabad at L.B.Nagar, Rangareddy District.
8.	Sri Mohd. Yousuf, II Metropolitan Magistrate (Juvenile Court), Cyberabad at L.B.Nagar, Rangareddy District.	XIII Metropolitan Magistrate, Cyberabad, at L.B.Nagar, Rangareddy District
9.	Smt. V.Saradha Devi, II Addl. Junior Civil Judge, Warangal.	IV Addl. Junior Civil Judge (Juvenile Court), Waarangal.
10.	Sri C.Rajender Reddy IV Addl. Junior Civil Judge (Juvenile Court), Waarangal.	II Addl. Junior Civil Judge, Warangal
11.	Smt. Kshama Deshpande, Judicial Magistrate of First Class, Special Mobile Court, Mahabubnagar	Junior Civil Judge (Juvenile Court), Mahabubnagar. Smt. Kshama Deshpande, after assuming charge as Junior Civil Judge (Juvenile Court), Mahabubnagar, will be in full additional charge of the post of Judicial Magistrate of First Class, Special Mobile Court, Mahabubnagar, until further orders.
12.	Ms. D.Srivani, Judicial Magistrate of First Class, Special Mobile Court, nanthapuram.	Addl. Junior Civil Judge (Juvenile Court), Ananthapuram
13.	Sri M.Bujjappa, Addl. Junior Civil Judge (Juvenile Court), Ananthapuram	Judicial Magistrate of First Class, Special Mobile Court, Ananthapuram.
14.	Smt. M.Sandya Rani, IV Addl. Junior Civil Judge, Tirupati, Chittoor District	III Addl. Junior Civil Judge (Juvenile Court), Tirupati, Chittoor District
15.	Sri R.Sanyasi Naidu, III Addl. Junior Civil Judge (Juvenile Court), Tirupati, Chittoor District	IV Addl. Junior Civil Judge, Tirupati, Chittoor District.
16.	Smt. K.Neelima, IV Addl. Junior Civil Judge, Rajahmundry, East Godavari District	III Addl. Junior Civil Judge (Juvenile Court), Rajahmundry, East Godavari District
17.	Sri R.Kishore Babu, III Addl. Junior Civil Judge (Juvenile Court), East Godavari District	IV Addl. Junior Civil Judge, Rajahmundry, East Godavari District

18.	Smt. K.Padmini, Judicial Magistrate of First Class, Special Mobile Court, Kurnool.	I Addl. Junior Civil Judge (Juvenile Court), Kurnool.
19.	Sri M.Babu, I Addl. Junior Civil Judge (Juvenile Court), Kurnool.	Judicial Magistrate of First Class, Special Mobile Court, Kurnool.
20.	Smt. D.Durga Kalyani, III Addl. Junior Civil Judge, Ongole, Prakasam District	II Addl. Junior Civil Judge (Juvenile Court), Ongole, Prakasam District
21.	Sri J.Sravan Kumar, II Addl. Junior Civil Judge (Juvenile Court), Ongole, Prakasam District	III Addl. Junior Civil Judge, Ongole, Prakasam District

## II

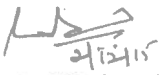
The Junior Civil Judges mentioned in Column Number 2, are posted to the stations mentioned against their names in Column Number 3. The respective officers are directed to handover charge of their post(s) to the officers mentioned in Column Number 4 and get themselves relieved and proceed to their new stations and take charge of their respective posts from the officers mentioned in Column Number 5. The officer at Sl.No.23 shall take charge of her new post by 07.12.2015 without fail. All the other following officers shall take charge of their respective new posts by 14.12.2015 without fail.

SL NO.	NAME AND DESIGNATION OF THE OFFICER	POSTED AS	HAND OVER CHARGE OF HIS POST TO	TO TAKE CHARGE OF HIS POST FROM
(1)	(2)	(3)	(4)	(5)
22.	Smt. Harisha, Junior Civil Judge, Narayankhed, Medak District	Addl. Junior Civil Judge, (Juvenile Court), Sangareddy, Medak District. (Post kept vacant)	Junior Civil Judge, Zaheerabad.	Judicial Magistrate of First Class, Special Mobile Court, Sangareddy
23.	Smt. Mallipeddi Sobha Rani, V Addl. Junior Civil Judge, Nellore.	II Addl. Junior Civil Judge (Juvenile Court), Nellore (Post kept vacant)	Smt. Mallipeddi, Sobha Rani, after assumption of charge as II Addl. Junior Civil Judge, Nellore, will be in full additional charge of the post of V Junior Civil Judge, Nellore, until further orders.	III Addl. Junior Civil Judge, Nellore.
24.	Smt. B.Krishaveni, Junior Civil Judge, Kota, Nellore District	Prl. Junior Civil Judge, Gurazala, Guntur District	Prl. Junior Civil Judge, Gudur Nellore District	I Addl. Junior Civil Judge, Gurazala, Guntur District

25.	Sri B.Sujay Judicial Magistrate of First Class, Manguru, Khammam District	Junior Civil Judge, Narayankhed, Medak District	Judicial Magistrate of First Class, Bhadrachalam.	Junior Civil Judge, Zaheerabad.
26.	Smt. M.Padmaja, Special Judicial Magistrate of First Class, Excise Court, Hyderabad	Junior Civil Judge, Nidamanur, Nalgonda District	IV Metropolitan Magistrate (Mobile Court, M.V.Act) Hyderabad	Principal Junior Civil Judge, Miryalguda.

The officers mentioned in Column Number 4 will be in full Addl. charge of the post(s) mentioned in Column Number 2, until further orders/till the substitute posted takes charge.

- NOTE:** 1. All the officers under orders of transfer are directed to pronounce the judgments/orders which were already reserved and join at their new stations/posts.
2. In case the officers from whom they have to take charge or to whom they have to handover charge are on leave or absent for any other reason, the concerned officers will seek instructions from the concerned Unit Heads who in turn will make alternative arrangements, intimating the same to the High Court.
3. The Order placed in the High Court's Website <http://hc.tap.nic.in> and the downloaded copy from the web site is valid for relieving and joining duty.

  
REGISTRAR (VIGILANCE)

To

1. The officers concerned.
2. The Prl. Secretary to Hon'ble the Acting Chief Justice and Personal Secretaries to Hon'ble Judges (for placing before their Lordships kind perusal).
3. The Registrars, and District Judge (Enquiries), High Court of Judicature at Hyderabad
4. The Central Project Coordinator, High Court of Judicature at Hyderabad (with a request to direct the concerned to upload the proceedings in the High Court's Website)
5. The Secretary to Government, Law (L.A & J - SC.F) Department, Government of Telangana, Hyderabad.
6. The Secretary to Government, Law (L.A & J - SC.F), Department, Government of Andhra Pradesh, Hyderabad.
7. The Director, Andhra Pradesh Judicial Academy, Secunderabad.
8. The Member Secretary, Andhra Pradesh State Legal Services Authority, Hyderabad.
9. The Member Secretary, Telangana State Legal Services Authority, Hyderabad.

10. **THE PRL. DISTRICT JUDGES:**  
Ananthapuram, Chittoor, Karimnagar, Khammam, Kurnool, Mahabubnagar, Medak at Sangareddy, Nellore, Nizamabad, Prakasam at Ongole, Rangareddy District, and Warangal
11. **THE I ADDL. DISTRICT JUDGES:**  
Ananthapuram, Chittoor, Karimnagar, Khammam, Kurnool, Mahabubnagar, Medak at Sangareddy, Nellore, Nizamabad, Prakasam at Ongole, Rangareddy District, Warangal
12. The Pay and Accounts Officer, Hyderabad.
13. **THE DISTRICT TREASURY OFFICERS:**  
Ananthapuram, Chittoor, Karimnagar, Khammam, Kurnool, Mahabubnagar, Medak at Sangareddy, Nellore, Nizamabad, Prakasam at Ongole, Rangareddy District, Warangal
14. **THE SUB TREASURY OFFICERS**  
Tirupati (Chittoor District), Rajahmundry (East Godavari District), Manugur (Khammam District), Nidamanur (Nalgonda District), Kota (Nellore District).
15. **THE SECTION OFFICERS:-**  
(a) B.Section, (b) D.II Section, (c) Vigilance Cell, (d) E.Section (e) Work Review Cell, (f) O.P. Cell, (g) D.Budget, (h) Enquiry Cell (i) Computer Section, (J) Special Officers Section, High Court of Andhra Pradesh, Hyderabad
16. **THE EDITORS:**
  1. The Hindu, Hyderabad.
  2. The Deccan Chronicle, Secunderabad
  3. The New Indian Express, Hyderabad
  4. The Eenadu, Hyderabad
  5. The Vaartha, Hyderabad.
  6. The Andhra Jyothi, Hyderabad.
  7. The Siasat, Hyderabad
  8. The Sakshi, Hyderabad
  9. The Namasthe Telangana, Hyderabad.
  10. The Janatha Daily, 20-125, 4<sup>th</sup> Street, Sarada Nagar Colony, Dilsukhnagar, Hyderabad.